

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
WESTBRIDGE CAPITAL INDIA ADVISORS PRIVATE LIMITED**

1.	Name of the Corporate Person	WestBridge Capital India Advisors Private Limited
2.	Date of Incorporation of the Corporate Person	23 rd February 2011
3.	Authority under which corporate person is incorporated/ registered	Companies Act 1956, ROC Bangalore
4.	Corporate Identity Number of corporate person	U65191KA2011PTC057224
5.	Address of the Registered Office and Principal Office (if any) of the corporate person	301, 3rd Floor, Campus 6A, RMZ Ecoworld Sarjapur Marathahalli Outer Ring Road Bangalore - 560103
6.	Liquidation commencement date of corporate person	30 th January 2023
7.	Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai #68, Chitrapur Bhavan, 6B, 6 th Floor, 8 th Main, 15 th Cross, Malleswaram, Bangalore - 560055 pragnya.cas@gmail.com 9845666596; 080-23565641 IBBI/ IPA-001/ IP-P01313/2018-19/12054
8.	Last date of Submission of claims	28 th February 2023

Notice is hereby given that WestBridge Capital India Advisors Private Limited has commenced voluntary liquidation on 30th January 2023

The stakeholders of that WestBridge Capital India Advisors Private Limited are hereby called upon to submit a proof of their claims, on or before 28th February 2023, to the liquidator at the address / email mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Bengaluru
Date: 02.02.2023


Ganesh Panduranga Pai
Insolvency Professional